

**SUPREME COURT OF INDIA**

Dinthakurthi Narasingarao

Vs.

Dinthakurthi Nagaraju

C.A.No.7346 of 2001

(A.K.Mathur and Aftab Alam,JJ.)

13.02.2008

**ORDER**

1. On 06.12.2007 counsel for the appellant was given time to bring on record the legal representatives of deceased appellant and to transpose respondents 2 and 3 as appellants but nothing has been done by him so far. He further prays for time to do the needful. He is given four weeks' time from today to move an appropriate application, failing which the appeal shall be dismissed without further reference to the Bench.